

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Earth Iconic Infrastructures Pvt. Ltd Date of Commencement of Liquidation: 10-01-2020; List of Stakeholders as on Date: 31-12-2020; Name of IP: Mr. Harish Chander Manchanda; Last 5 digit of registration number: 12109

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				1872318				NA
2	Liquidation costs incurred till date				4788011				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	465	1469029913	465	1218851828	70175160	176649008	9066527	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		465	1469029913	465	1225512157	70175160	176649008	9066527	